

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2003/2754/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 29th March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/1579, dtd 28.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 15.04.2023 till the morning of 18.04.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2003/2755/A, dated 29-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)